

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/167/2016
NAME OF THE PETITIONER(S) : Mohit Kumar Surana
NAME OF THE RESPONDENT(S) : M/s Healthadda Retail Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	D. Sneha. (Practising company Secretary)	D. Sneha.	D Sneha.
2.	SUNEER GULATI (RESPONDENT)	SUNEER GULATI	Suneer

ORDER

Petitioner along with the counsel present. R2 in person and representing other respondents present. At request of both sides, time extended for final hearing.
Put up on **06.02.2017 at 10.30 A.M.**

(Ch Mohd Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)